

India at which other countries participated?

Shri T. T. Krishnamachari: No, not to my knowledge.

INDO-PAKISTAN BOUNDARY DEMARCA-TION

***326. Shri B. K. Das:** Will the **Prime Minister** be pleased to state:

(a) what distances of boundaries between the two Bengals, Assam and East Bengal and Indian and Pakistan territories on the Western border of India have so far been actually demarcated on land;

(b) what progress has been made in other works connected with the demarcation of boundaries in these areas; and

(c) what are the outstanding disputes over the boundaries and at what places?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Out of approximately 830 miles of the boundary between West Bengal and East Bengal a length of 435.27 linear miles has been demarcated. The boundaries between Assam and East Bengal and between India and Pakistan on the Western border of India still remain undemarcated.

(b) and (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 10]

Shri B. K. Das: From the statement I find on page 2 that there is a dispute which has arisen recently on some agreed matter, and on page 3 that there are other disputes also regarding the Patharia Hill reserve and the Kushiara river, which are all old disputes. I mean that these disputes arose just after the Bagge Tribunal gave their award. I want to know what steps are taken regarding the new disputes that have arisen as well as the old disputes which have been hanging on for the past three or four years?

Shri Anil K. Chanda: The steps are that the usual correspondence takes place and when the Chief Secretaries and other representatives meet they discuss these problems.

Shri B. K. Das: May I know whether the time stipulated for finishing this work, that is March 1953, will be extended further, and if so how far?

Shri Anil K. Chanda: If it is necessary, obviously the time will be extended. But I am afraid I can't say at this moment.

Shri S. C. Deb: Is the hon. Minister aware that in the month of January there was some trouble about removal of some stones on the border near about Patharia Hills?

Shri Anil K. Chanda: Sir, we are discussing the demarcation of boundaries.

ADDITIONAL COMMUNITY PROJECTS

***327. Shri Barman:** Will the Minister of **Planning** be pleased to state:

(a) whether, besides the 55 Community Projects already decided upon, Government intend to launch more projects in the year 1953;

(b) if the answer to part (a) above be in the affirmative, which are the States where these additional projects will be started; and

(c) whether it proposed to start them in regions, which have not been allocated with any of these 55 projects?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) and (c). Proposals have been invited from State Governments. Location of projects will be decided after considering them.

Shri N. Sreekantan Nair: May I know on what criteria the new projects will be undertaken, on the basis of the population or the area of the States?

Shri Hathi: Population of course will be there; but primarily the needs of the area, the response of the people expected and the manner in which the present projects have worked will be taken into consideration.

Shri Barman: Is it proposed to give a direction to the State Governments, while asking for the location of these projects, to indicate the desire of Central Government so that these new projects may be started in regions which have not been served as yet by these 55 projects?

Shri Hathi: Actually the State Governments have been asked that before formulating their proposals these things may be taken into consideration.

Shri M. D. Joshi: May I know whether the Government of Bombay has submitted any new proposals?

Shri Hathi: Not as yet.

Shri S. N. Das: May I know whether any allotments have been made to the